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**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**PRINCIPAL BENCH**

OA No. 2584/2004

New Delhi this the 27<sup>th</sup> day of October, 2004

**Hon'ble Mr. Justice V.S. Aggarwal, Chairman**  
**Hon'ble Mr. S.K. Naik, Member (A)**

Raj Kumar Chowdhry s/o Shri Daya Chand Chowdhry  
Personal Assistant,  
Central Vigilance Commission,  
Satarkata Bhawan, Block-A,  
GPO Complex, I.N.A.,  
New Delhi.  
R/o 449, Sector-II, Type-II,  
Sadiq Nagar, New Delhi – 49.

....Applicant

(Applicant in person)

-versus-

Union of India through

1. The Secretary,  
Central Vigilance Commission,  
Satarkata Bhawan, Block-A,  
GPO complex, I.N.A.,  
New Delhi.
2. Shri V.R. Kurup,  
Private Secretary, Central Vigilance Commission,  
Satarkata Bhawan, Block-A,  
GPO complex, I.N.A.,  
New Delhi.

....Respondents

**O R D E R (ORAL)**

By Justice V.S. Aggarwal, Chairman:

Applicant does not press the present Original Application. He withdraws the same without prejudice to his rights. Allowed as prayed. The Original Application is dismissed as withdrawn.

Naik  
(S.K.Naik)  
Member (A)

  
(V.S. Aggarwal)

Chairman